

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HUBLI HOTELS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	HUBLI HOTELS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	11/06/1987
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55101KA1987PTC008416
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B1-B4 BRIGADE LINKS, 54/1, SESHADRIPURAM MAIN ROAD, SESHADRIPURAM, Bangalore, BANGALORE, Karnataka, India, 560020
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 th Day of September, 2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE No, 53/8, 3rd Main, 2nd A' Cross, Munivenkatappa Layout, Near Orchid International School, BTM 2nd Stage, N S Palya Bengaluru 560076, Karnataka. CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid up to 31/12/2026
8	LAST DATE FOR SUBMISSION OF CLAIMS	10.10.2026

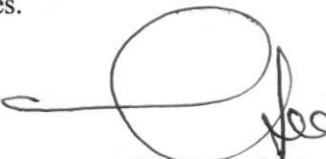
Notice is hereby given that HUBLI HOTELS PRIVATE LIMITED has commenced voluntary liquidation on **10.09.2026**

The stakeholders of HUBLI HOTELS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **10.10.2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: **11.09.2026**


Thirupal Gorige
Liquidator
Place: Bangalore



'Pink Line opening may not ease traffic congestion'

75-km elevated stretch likely to be commissioned soon, but commuters say impact on road congestion will remain limited as long as the underground section is not operational

Darshan Devaliah B.P.
BENGALURU

Bengaluru's long-awaited Pink Line is expected to begin operations in phases, with the 7.5-km elevated stretch between Kalena Agrahara and Tavarekere likely to be commissioned this month or the next. However, transport experts and commuters said the partial opening is unlikely to ease congestion on Bannerghatta Road.

The Bangalore Metro Rail Corporation Limited (BMRL) has completed the physical civil infrastructure and trial runs on the elevated section, which forms the southern portion of the 21.26-km Pink Line. The stretch runs along Bannerghatta Road, covering several busy locations, including areas around the Indian Institute of Management Bangalore (IIMB), Hulimavu, Jayadeva hospital, educational institutions and IT parks.

While the opening could provide an alternative mode of transport for commuters travelling towards destinations such as Jayadeva Hospital and the IIMB, regular commuters believe its impact on road congestion will remain limited as long as the underground section is not operational.

Limited traffic relief

The Bannerghatta Road witnesses severe traffic congestion during peak hours, with thousands of commuters travelling towards the central part of Bengaluru.

"Opening up a small portion of the line does not solve the main problem. Many of us travel towards the Central Business District (CBD), and unless the entire line is operational, we will have to depend on buses after getting off the metro. Currently, we have to depend on the Yellow



BMRL has completed the physical civil infrastructure and trial runs on the elevated section, which forms the southern portion of the 21.26-km Pink Line. FILE PHOTO

Line or the Green Line," said Ananth S., resident of Hulimavu.

"Opening small stretch makes zero sense for daily office-goers. The traffic on the Bannerghatta Road isn't going to vanish because of a 7-km line. If the metro ends abruptly at Tavarekere, we still have to

get down, hunt for an autorickshaw, or wait for a BMTC bus at Dairy Circle to travel to the city. That transition itself will take 30 minutes during peak hours. It's just shifting the bottleneck from one junction to another," Mr. Ananth added. For commuters travelling to

At a glance

Total length: 21.3 km
Underground: 13.8 km (Dairy Circle - Nagawara)
Elevated: 7.5 km (Tavarekere - Kalena Agrahara)
Expected elevated section opening: September 2026
Delays
Originally targeted for 2029
Revised to December 2023
Now to open in two phases by 2026

wards Shivajinagar and the CBD, the limitation is particularly evident.

Meera K., who travels daily from Arkere to Shivajinagar for work near Cubbon Park, said that she had been looking forward to using the Pink Line for her daily commute.

"I currently take a 368-series BMTC bus from Arkere to Shivajinagar. I was hoping that once the Pink Line opened fully, I

could take the metro directly towards Shivajinagar. But with only the Kalena Agrahara-Tavarekere section opening, I would have to take the metro up to Dairy Circle and then take a bus from there to Shivajinagar," Ms. Meera said.

If I have to get off the metro and take a bus again, I would rather continue with my existing bus journey. The line will be useful only when it opens fully," she said.

Full connectivity a key Transport expert M.N. Srihari said the full Pink Line would be far more significant than opening a short isolated section.

"The real value of the Pink Line lies in its ability to create a continuous north-south public transport corridor between the southern parts of Bengaluru, the CBD and the northern areas. Opening a metro corridor in a fragmented

manner limits its network effect. Technically, the benefits of a metro increase when passengers can travel continuously across major interchange points without additional transfers. A short operational stretch may attract some local commuters, but it does little to reduce peak-hour traffic on the larger corridor," said Mr. Srihari.

He further said that the BMRL should focus on completing and commissioning the entire corridor at the earliest.

"A fully operational line can shift a significant number of road users to the metro and deliver the intended traffic and mobility benefits. Opening a small section is useful as an interim measure, but it should not be seen as a solution to the congestion problem," Mr. Srihari added. According to the BMRL's schedule, the 7.5-km elevated section from Tavarekere to Kalena Agrahara along the

Bannerghatta Road is expected to be commissioned in September 2026.

Key locations

The remaining 13.76-km underground section from Dairy Circle to Nagawara is still under construction. The underground corridor, which will be Bengaluru's longest, will pass through key locations including M.G. Road, Shivajinagar and Tannery Road.

The Pink Line, being developed as part of Namma Metro Phase 2, is intended to provide a crucial north-south connection between Kalena Agrahara and Nagawara.

The project has faced several delays, particularly in underground construction. Tunnelling involved difficult geological conditions, including granite and hard dolerite formations, while work through densely populated areas posed additional challenges.

Lord of new beginnings



It's festival time: People purchasing Ganesha idols, flowers, and fruits on the eve of Ganesha festival in Bengaluru on Sunday. ALLEN EGENUSE

Farmer on the run after misusing dead Naxal's name

The Hindu Bureau
BENGALURU

The Pavagada police are on a manhunt for a farmer who allegedly used the name of a late Naxal to threaten another farmer and demand ₹5 lakh as ransom.

The accused, identified as Venkatesh, a resident of Kanikula hande village, allegedly sent a threatening letter to farmer Hiriyanna in the name of Devanna Dalam, a Naxal leader from Andhra Pradesh who died a few years ago. In the letter, Hiriyanna was allegedly warned to pay ₹5 lakh to Venkatesh or face dire consequences.

The police suspect that Venkatesh resorted to the threat to intimidate Hiriyanna following a land dispute between the two farmers.

Young man drives car with helmet

The Hindu Bureau
BENGALURU

A young businessman from Athani on Saturday drove his car with his helmet on to protest against the police for slapping him with a traffic violation fine for driving a four-wheeler without a helmet.

Subhash Bojane posted a video of his act on his social media pages.

The AI camera recorded the car passing through Ambedkar Circle in Athani a few days ago. The owner subsequently received a WhatsApp notification imposing a ₹500 fine for a traffic violation.

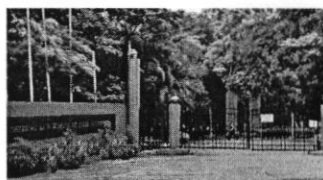
Students postpone screening of documentary on Umar Khalid amid security concerns

The Hindu Bureau
BENGALURU

The Law and Society Committee (LawSoc), a students' organisation at National Law School of India University (NLSIU), postponed the screening of a documentary on activist Umar Khalid scheduled on Monday following objections raised by the Akhil Bharatiya Vidyarthi Parishad (ABVP) and other right-wing activists.

The postponement was communicated to students on Sunday evening. Earlier, the ABVP members had raised objections and written to the Vice-Chancellor of the university to cancel the screening. After this, a correspondence from the LawSoc committee to students stated that they were postponing the screening of the documentary due to "logistical and security reasons."

The message also stated that the committee was working to make necessary arrangements to ensure that the event can take place safely without compromising on the wellbeing of students. They maintained that they haven't completely backed out



The documentary, titled 'Prisoner No 626710 is Present' by Lalit Vachani, was scheduled to be screened on Monday from 7 a.m. to 8.30 a.m. FILE PHOTO

They maintain that they haven't completely backed out from the event due to pressure from anyone

from the event due to pressure from anyone, but did not specify the new date for the screening.

The documentary, titled 'Prisoner No 626710 is Present' by Lalit Vachani, was scheduled to be screened on Monday 14 from 7 a.m. to 8.30 a.m. by the LawSoc, followed by discussions on pre-trial detention, bail, dissent, political incarceration and the relationship between criminal law and democratic freedom. The screening also

coincides with the date of Mr. Khalid's arrest in 2020 in connection with the Delhi riots under the Unlawful Activities (Prevention) Act (UAPA).

In a release earlier, Abhinandan Mirji, secretary, ABVP, Bengaluru, condemned the proposed screening and said, "The ABVP expresses deep outrage over allowing educational premises to be used for screening centered on individuals linked to anti-national slogans during the JNU controversy, Afzal Guru commemorations, and provocative mobilisation during the CAA-NRC protests and Delhi riots. The ABVP emphasises that academic campuses must remain dedicated to national integrity and learning,

rather than serving as platforms for political propaganda or glorifying civil unrest."

Mr. Mirji added, "Despite submitting a formal complaint via email to the NLSIU administration demanding to stop the event, the ABVP has received no response so far. It reiterates its demand that the administration immediately cancel all permissions for the event to preserve the institutional integrity."

'Screened last year too' However, students who spoke to *The Hindu* said that the screening of the documentary on Umar Khalid was not being done for the first time at the NLSIU and that they had screened it last year too on the occasion of Political Prisoners Day.

An NLSIU student said, "The ABVP is trying to threaten us with a protest. Our student organisations within the NLSIU are very progressive and our administration appreciates that students exercise a democratic space and democratic dialogue."

Another student said, "Discussions pertaining to law is a norm in law school. If we don't discuss

laws and policies, where else will it be discussed? I think it's only apt that on prisoners day, we talk about Khalid because to all of us he's a student who was jailed for six years."

Meanwhile, TV. Mohandas Pai, former CPO of Infosys, reacted to the controversy and wrote on his X account, "The NLSIU should uphold Rule of Law not glorify terrorists. These are accused of serious crimes, multiple crimes have denied bail. They are not political prisoners but terrorists."

Grish Bharadwaj, an advocate in the Karnataka High Court, also stated on his X account that he has written an email to the Vice-Chancellor and Registrar of the university to cancel the screening of the documentary.

Mr. Bharadwaj wrote, "As a custodian of the institution's values and legacy, the V-C has a responsibility to ensure that the NLSIU does not become a platform for glorifying terrorism, separatism or those associated with such policies."

SOUTH WESTERN RAILWAY
PROFORMA 10-01
INDIAN RAILWAYS
PUBLIC NOTIFICATION
Notice is hereby given to all owners of Railway line and premises situated on the completed section of the under noted section of the South Western Railway that the 25000 Volt, 50 Hz AC, overhead traction wires will be energized on or after the date specified against the section. On and from the same date the overhead traction line shall be treated as LIVE at all times and no unauthorized person shall approach or work in the proximity of the said overhead line in the following manner:

Sl. No.	Section	Chaining in KM	Probable Date of Energization
1	Tolahunse yard	314/017.3	31/7/2026

Place: Bengaluru
Date: 02.09.2026
PUB/INDIA/PR/2026-27
Download the RailOne app for easy ticket booking, PNR status, and more railway services.

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PROFORMA 10-01
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SOUTH WESTERN RAILWAY
Publication of Tender Notice No. COM/2026/11/2026. Date: 04.09.2026
The undersigned, on behalf of the President of India, invites for appointment of Rail Agent
Name of Work: Tender invited for appointment of Rail Agent at Chandragiri Koppal Halt Station situated between Mysuru & Bengaluru Section over Mysuru Division for a period of Five Years.
Last date for Closing of tender is Upto 18:00 Hrs. on 13.10.2026
For details log on: www.railoneapp.com
Senior Divisional Commercial Manager
PUB/INDIA/PR/2026-27
Mysuru
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TECHNICAL
Wanted Service Engineer with Diploma Degree in Mechanical or Electrical Engineering. Up to 5 years Experience. Knowledge in Packaging Machines. Sampark Industries Chemical Branch, Contact: Phone: 9841382035, 9841021428 for Bangalore Region

LEGAL NOTICE
In the Court of the Hon'ble Civil Judge and JMC Petitioner N.S. Jagdish Rao vs. N.S. Jagdish Rao and others
Between: N.S. Jagdish Rao and others
Plaintiff
-vs-
N.S. Jagdish Rao and others
Defendants
D. No. 1: N.S. Jagdish Rao vs. Late N.S. Jagdish Rao, aged about 56 years, c/o Hotel Ragaliam, Opp S.T. Stand, Sathara, Mahanadra.
D. No. 2: N.S. Vijayakrishna vs. Late N.S. Jagdish Rao, aged about 54 years, c/o Hotel Ragaliam, Opp S.T. Stand, Sathara, Mahanadra.
D. No. 3: Hema Shetkar vs. Late Somashankar Rao, aged about 55 years.
D. No. 4: Shash vs. Late Somashankar Rao, aged about 24 years.
D. No. 5: Sujanya vs. Late Somashankar Rao, aged about 21 years.
D. Nos. 3 to 5 are residing at Near K.R.S. Mysuru.
D. No. 6: Vijayendra Wale vs. Late N.S. Jagdish Rao, aged about 62 years, c/o 213/15 'Swathi' House, Hosanur, Sathara, Vile - Mangalore, D.K. Dist.
Whereas the Plaintiff / Petitioner has made application in the above suit against you, c/o, No. 103/2024 in this Court. This is to give you notice that, you are to appear before this court at 11 AM on the 17th day of October 2026 either by person or by a pleader to show cause against the application, failing which, the said application will be heard and determined ex-parte.
Given under my hand and seal of the court, the 11th day of September, 2026.
By order of the Court
Sd/- SHRIDHAR P. Civil Judge and JMC, Court
P. Nagar, D.K. District
Sd/- K. Nagesh Sharma B.A., LL.B Advocate for Plaintiff
P. Nagar, D.K.

